

IN THE INCOME TAX APPELLATE TRIBUNAL KOLKATA BENCH 'B', KOLKATA  
[BEFORE SHRI P.M. JAGTAP, HON'BLE VICE PRESIDENT (KZ) &  
SHRI A.T. VARKEY, HON'BLE JUDICIAL MEMBER]

[THROUGH VIRTUAL COURT]

I.T.A. No. 2137/Kol/2018

Assessment Year: 2012-13

*Sar Parivahan Pvt. Ltd.....Appellant*  
*Room No. 304, 3<sup>rd</sup> Floor, OM Tower,*  
*32, Chowringhee Road,*  
*Kolkata - 700 071.*  
*[PAN: AAHCS 3892 C]*

*Vs*

*ACIT, Ward - 1(3), Kolkata.....Respondent*

**Appearances by:**

*None appearing on behalf of the Assessee.*

*Smt. Ranu Biswas, ACIT, Sr. DR appearing on behalf of the Revenue.*

Date of concluding the hearing : March 19, 2021

Date of pronouncing the order : March 19, 2021

**ORDER**

**PER BENCH:**

This appeal filed by the assessee is directed against the order of Id. Commissioner of Income Tax (Appeals)-1, Kolkata dated 06.09.2018.

2. In this case, the Advocate of the assessee has moved an application dated 11.03.2021 seeking withdrawal of this appeal on the ground that he has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No.

3 as per Section 5(1) of the Scheme accepting the assessee's declaration under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the assessee is granted and these appeals of the assessee are dismissed as withdrawn.

**4. In the result, the appeal of the assessee is dismissed as withdrawn.**

Order Pronounced in the Open Court on 19<sup>th</sup> March, 2021.

Sd/-  
(A.T. VARKEY)  
(JUDICIAL MEMBER)

Sd/-  
(P.M. JAGTAP)  
VICE PRESIDENT

**Dated: 19/03/2021**  
Biswajit, Sr. PS

Copy of order forwarded to:

1. Sar Parivahan Pvt. Ltd., Room No. 304, 3<sup>rd</sup> Floor, OM Tower, 32, Chowringhee Road, Kolkata – 700 071.
2. ACIT, Ward – 1(3), Kolkata.
3. The CIT(A)
4. The CIT
5. DR

True Copy,

By order,

Assistant Registrar  
ITAT, Kolkata